

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.268  
CP(CAA)/45(AHM)2023  
in  
CA(CAA)/20(AHM)2023

**Proceedings under Section 230-232 of**  
**Co. Act, 2013**

**IN THE MATTER OF:**

Aalidhra Textool Engineers Pvt Ltd.  
Aalidhra Corporate Pvt Ltd.

.....Applicant

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.  
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

**ORDER**

List for further consideration on 06.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**